## **NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI**

**C. P. NO**. 28/59/14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)** 

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s Sh. Harleen Kaur Sethi & Ors. Vs. M/s PS Sethi Management Services Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 59** 

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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## **ORDER**

Learned counsel for the parties are present. Learned counsel seek and are given one week's time as last chance to file copies of 2 sets of the pleadings as mandated by the NCLT Rules, 2016.

List for arguments on 02.12.2016.

(R.Varadharajan)

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Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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